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HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No.206/UHC/Admin.A/2021

Dated: May 28, 2021

Shri Abhishek Kumar Srivastava, the then Civil Judge (Sr. Div.), Almora, who was placed under suspension vide Office-Memorandum No. 10/03-I/UHC/Vig./2021 dated 22.02.2021 and now he has been reinstated vide Office Memorandum No. 35/UHC/Admin.A/2021 dated 28.05.2021, is hereby posted as 4th Additional Chief Judicial Magistrate, Dehradun.

By Order of the Court,

Sd/-
(Dhananjay Chaturvedi)
Registrar General

No.2518/UHC/Admin.A/2021

Dated: May 28, 2021

Copy forwarded for information and necessary action to: -

1. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
2. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
3. The Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun.
4. Principal Secretary/Secretary, Personnel, Government of Uttarakhand, Dehradun.
5. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
7. All the District Judges of the State Judiciary.
8. Principal Judge, Family Court, Dehradun and Judges, Family Courts of State Judiciary.
9. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
10. Member Secretary, State Legal Services Authority, ADR Building, High Court Campus, Nainital.
11. All the Registrars of High Court of Uttarakhand, Nainital.
12. P.P.S. to Hon'ble the Chief Justice.
13. P.S./P.A. to Hon'ble Judges of the Court with the request to place the Notification for kind perusal of Hon'ble Judges.
14. P.S./P.A. to Registrar General.
15. Chief Treasury Officer Dehradun.
16. Assistant Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of High Court.
17. Guard File/ Assistant concerned.

Deputy Registrar
Admin.A